

which other Central Hydel Projects have not yet started giving share to Punjab ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) Punjab could not draw its full share from the Central Sector Hydel Project of Baira Siul on account of increased supply to Delhi.

(b) In the current year upto October 1987, Punjab has drawn its approximate allocation.

(c) No other Central hydel project, in which Punjab has a share, has started full commercial generation,

Public sector drug units in West Bengal

1523. SHRI SAMBHAJIRAO KAKADE : Will the Minister of INDUSTRY be pleased to state :

(a) the number of public sector drug units in West Bengal with details of capital, production during the last three years, profit or loss;

(b) whether any marketing strategy has been evolved for every unit;

(c) whether several popular products manufactured by these units have stopped production;

(d) if so, the reasons thereof; and

(e) the names of the popular products (Cosmetics) whose production has been discontinued by M/s. Smith Stanistreet Pharmaceuticals Ltd., Calcutta ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) : (a) A Statement is given below.

(b) As a part of their Rehabilitation Plans these companies have been instructed to re-print their marketing strategies so as to ensure fulfilment of their sales targets and to attain higher market share. For this purpose, promotional efforts are being given a new thrust.

(c) and (d) After review of their product mix, production of a few items was discontinued from time to time mainly on account of (i) low volume of sales due to dwindling demand and (ii) negative returns in some cases.

(e) Smith Stanistreet Pharmaceuticals Limited stopped production of the following cosmetic products long back :

Lolita Telcum powder, Smith Cantheridin hair tonic, Team. After Shave Lotion, Lanapage Audecoloque, Esude Coloque, Lavender Boquette, Eaude Toilet.

Statement

1. Names of public sector drug units in West Bengal

(i) Smith Stanistreet Pharmaceuticals Ltd.

(ii) Bengal Chemicals and Pharmaceuticals Ltd.

(iii) Bengal Immunity Ltd.

2. Details of capital production and Profit/Loss

In Rs./crores

	Paid up capital as on 31.3.87	Production			Profit/Loss		
		1984-85	85-86	86-87	1984-85	85-86	86-87
(i) Smith Stanistreet Pharmaceu- ticals Ltd.	4.21	9.77	8.54	9.44	(+) 0.01	(-) 1.35	(-) 2.12
(ii) Bengal Chemicals and Pharmaceuti- cals Ltd.	8.52	11.35	10.04	12.06	(-) 2.54	(-) 2.90	(-) 2.98
(iii) Bengal Immunity Ltd.	11.64	5.86	7.84	7.03	(-) 1.06	(-) 4.38	(-) 4.62

Casual labourers in Departments of
Posts and Telecommunications

1524. SHRI TARIQ ANWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of casual labourers at present employed by Government under the Department of Posts and Telecommunications, especially in Delhi;

(b) the minimum wages paid to them; and

(c) whether there is any plan to absorb those casual labourers as Government servant ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) :
(a) *Postal* : As on February, 1987, 4512 full time and 7408 part time casual labourers were working in the Department of Posts. Out of them, 926 full time and 286 part time labourers were in Delhi Circle.

Telecom : Number of casual labourers in the Department of Telecommunications is about 1,05,000. In Delhi it is 8191.

(b) and (c) *Postal* : Casual labourers who have not completed 720 days of service are paid at the approved local rates while those who have completed 720 days/1200 days within a period of 3/5 years are paid daily wages equal to 75% and 100% of 1/30th of the minimum of Group 'D' scale plus the DA, respectively. Casual labourers who complete 240 days in each preceding 2 years (480 days for part time casual labourers in 4 years) are selected to the departmental cadres through a written test. However, the question of their wages and appointment on a regular basis are being considered afresh in the light of the recent Supreme Court judgement of October, 1987.

Telecom : Rs. 15.70/- per day (5 day week).

Telecom : Casual labourers are absorbed as and when regular vacancies arise. In accordance with the Government guidelines, those who have been worked